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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 72/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench C.P. No. 48/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017**

Name of the Company: Integrated Tech-Infra Business Solution Pvt. Ltd.
With
Omega Power Infratech Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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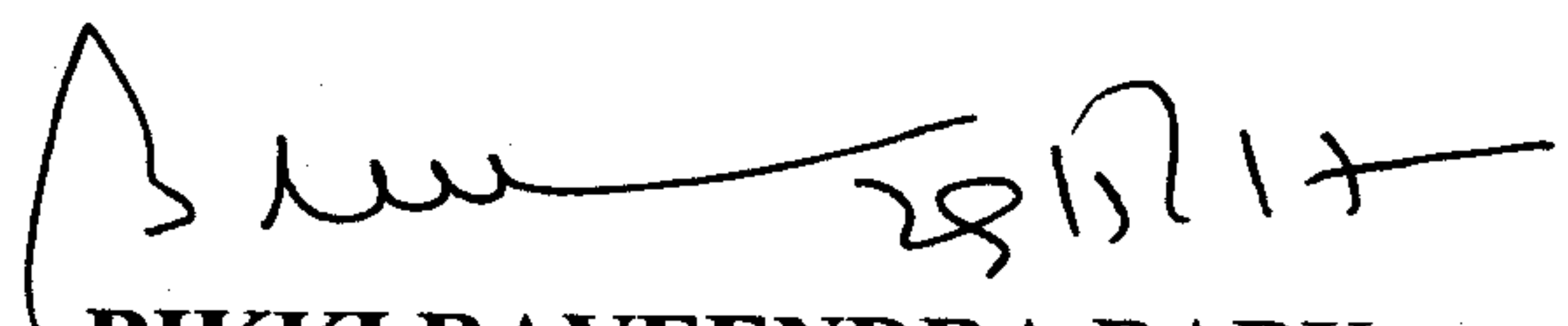
ORDER

None present for Petitioner.

The record in CP 46/2016 on the file of Hon'ble High Court of Madhya Pradesh, Jabalpur Bench is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Madhya Pradesh, Jabalpur Bench to send the record in CP 46/2016 to this Tribunal.

Registry is directed to issue notice to Petitioners to appear before this Tribunal either through person or through professional.

List the matter on 21.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 29th day of May, 2017.